

DR. (Smt.) K. S. SOUNDARAM (Tiruchengode): Mr. Speaker, Sir, I bring this urgent matter to the kind notice of the hon. Finance Minister.

Total prohibition, an article of faith with Mahatma Gandhi, is implemented soon after our beloved leader Ms. Jayalalitha assumed the Office of Chief Ministership in Tamil Nadu by closing the sale of cheap liquor not minding the revenue loss of Rs. 390 crores and difficult and poor financial position of the State.

As per the scheme announced in August 1978 by the Central Government, to compensate the States which implement prohibition policy, the Centre should provide Rs. 500 crores for 1986-87 to 1989-90 amounting to 50 per cent compensation and full compensation of Rs 322 crores for 1991-92.

This Government which is very much interested in the welfare of women should come forward to compensate the loss of revenue to Tamil Nadu Government on account of introduction of prohibition, since the women are the worst affected persons if prohibition is not there.

I, therefore, request the hon. Finance Minister to treat this matter as urgent and help the Tamil Nadu Government.

SHRI HANNAN MOLLAH (Uluberia): Mr. Speaker, Sir, I would like to draw the attention of this House and the Government to a serious problem developing in the Darjeeling Hill Area of West Bengal. You know, Sir, that there is an attempt to create a secessionist movement there. The secessionists there are trying even to contact beyond the borders of the country to seek help. But ultimately the will of the people prevailed and some sort of a settlement was reached there i.e. in the Darjeeling Hill Council. Because of the failure of the authorities who are in power there, such people are turning towards another form of secessionism. They are trying

to divide the people of Darjeeling in the name of Nepalese and Gorkhalese and are creating trouble and tension between the two sections of the people. It can generate a new type of secessionist movement there. The Central Government is also being approached by such divisive forces from Darjeeling to create problems in the area. So, the Central Government should also be aware of this problem and should not encourage it as they did on earlier occasions. This is a very serious problem and this problem should be handled and peace should be restored there.

[Translation]

SHRI CHANDRA JEET YADAV (Azamgarh): Mr Speaker, Sir, once again, I would like to draw the attention of the House towards the unfortunate incident that took place in Pilibhit, in which some sikh pilgrims were killed. This august House and your goodself have taken a serious note of this incident. The Bharatiya Janata Party Government in the State has taken note of this issue more seriously than the Union Government. I would like to mention here that the B.J.P. wasted no time in sending a high level party delegation to Pilibhit on a fact finding mission and it also expressed its serious concern over the issue. You had directed the Union Government to give a statement on this incident. The delay in taking action in this regard will have a negative impact on the people. Moreover, such incidents cause provocation to similar incidents elsewhere and its consequences, no doubt would be disastrous (*Interruptions*). This incident has caused agitation in the minds of the people and yesterday some Janata Dal workers were lathi-charged, when they were holding a demonstration over this issue. I request you to direct the Union Government to make a statement on this issue on the floor of the House. It was mentioned here that the Government would consider setting up a committee to look into it. I request you to take appropriate action in this regard, without any delay... (*Interruptions*).